MSMEs under Atma Nirbhar Bharat

- 900. SHRI TIRUCHI SIVA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
- (a) whether the pending dues have been released as per Atma Nirbhar Bharat Scheme to Micro, Small and Medium Enterprises (MSMEs);
 - (b) if so, the number of beneficiaries of these dues;
- (c) whether the procedure for collateral free loans has been set up for MSMEs, if so, the number of beneficiaries; and
 - (d) if not, by when it will be set up?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI PRATAP CHANDRA SARANGI): (a) and (b) Under Atma Nirbhar Bharat Scheme to MSMEs, payment due to MSMEs from Central Government and CPSEs were to be released within 45 days. As per the information made available by Central Government and CPSEs on the Samadhaan portal of this Ministry, the status of MSME dues as per Atma Nirbhar Bharat Scheme is as below:—

Reported Month	Total Dues by close of month (in ₹ Crore)	Paid during the month (in ₹ Crore)	Pending at the end of month (in ₹ Crore)
May 2020 (25 Ministries & 79 CPSEs Reported)	2349.53	1787.89	561.64
June 2020 (25 Ministries & 86 CPSEs Reported)	2553.94	1905.11	648.83
July 2020 (30 Ministries & 108 CPSEs Reported)	4124.34	3155.16	969.19
August 2020 (24 Ministries & 86 CPSEs Reported As on 15th Sep., 2020)	3770.04	2936.08	834.05

⁽c) and (d) As a part of Atma Nirbhar Bharat Abhiyan, the Emergency Credit line Guarantee Scheme (ECLGS) was launched on 23rd May 2020. The scheme envisages

fully guaranteed additional collateral free credit to eligible MSME units, business enterprises, individual loans given for business purposes and interested MUDRA borrowers either in the form of additional working capital term loans (in case of banks and FIs), or additional term loans (in case of NBFCs) up to 20% of their entire outstanding credit as on 29.02.2020. All entities with outstanding credit upto ₹ 50 crore, as on 29.02.2020 and annual turnover upto ₹ 250 crore, which were less than or equal to 60 days past due as on 29.02.2020 are eligible under the Scheme. As per data reported by Member Lending Institutions (MLIs), an amount of ₹ 1,63,103 crore have been sanctioned to 42,01,060 borrowers and an amount ₹ 1,17,885 crore disbursed to 25,01,216 borrowers under the Emergency Credit Line Guarantee Scheme (ECLGS) as on September 9, 2020.

World Bank package for MSMEs

- 901. SHRI K.C. RAMAMURTHY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
- (a) whether it is a fact that the World Bank has recently unveiled US \$ 750 million package for Micro, Small and Medium Enterprises (MSMEs);
 - if so, the details thereof;
- (c) to what extent the above package helps in addressing the liquidity and credit needs of MSMEs; and
- details of help that Government extended to MSMEs in the country that have been impacted due to COVID-19, State-wise and sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI PRATAP CHANDRA SARANGI): (a) to (c) The Board of Executive Directors of International Bank for Reconstruction and Development (The World Bank) has approved on June 30, 2020, a Development Policy Loan (DPL) in the amount USD 750 million for the Micro, Small and Medium Enterprises Emergency Response Project. This DPL is intended as Budgetary Support to the Government of India (GoI).

The Development Policy Financing (DPF) of USD 750 million to the Government of India aims to support the Gol in protecting the economic base of Micro, Small and Medium Enterprises (MSMEs) which comprises 30 per cent of India's Gross Domestic Product (GDP), as part of India's response and recovery from the impact of the COVID-19 pandemic.